

II. A copy each (in English and Hindi) of the following papers ;—

- (i) Memorandum of Understanding between the Government of India (Ministry of Power) and North Eastern Electric Power Corporation Limited for the year 1999-2000. [Placed in Library. *See* No. LT-724/99]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Power) and Rural Electrification Corporation for the year 1999-2000. [Placed in Library. *See* No. LT-725/99]

Report and Accounts (1998-99) of the Hindustan Zinc Ltd. Udaipur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF MINES AND MINERALS (PROF. RITA VERMA) : Sir, I lay on the Table, under sub-section (1) of Section 619 of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

- (a) Thirty-third Annual Report and Accounts of the Hindustan Zinc Limited, Udaipur, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. (Placed in Library. *See* No. LT-911/99)

RE. DEMAND FOR PROBE INTO CLANDESTINE DELIVERY OF GENERAL PERVEZ MUSHARAF'S LETTER TO HURRIYAT LEADER LODGED IN JODHPUR JAIL.

THE LEADER OF THE OPPOSITION (DR. MANMOHAN SINGH): Sir, with your permission, I would like to draw the attention of the Government to a disturbing news-item which has appeared in this morning's newspaper that there is correspondence between General Pervez Musharraf and an important Hurriyat leader, lodged in Jodhpur jail. I would like to know from the Government and the Government should come out with a statement. (*Interruptions*)